

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/829/2024, IA (IBC)/553/2024, IA (IBC)/188/2024, IA (IBC)/189/2024 in Company Petition IB/48/2022
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	Trammo DMCC
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Senior Counsel Mr. Vivek Reddy along with Mr. Bheemachary and Ms. Sagarika Koneru for the Operational Creditor.

Ld. Senior Counsel Mr. Avinash Desai along with Mr. Divyam Agarwal, Mr. Savyasachi Rawat and Mr. Adrudev Karan for the Corporate Debtor.

Arguments heard in part. **Matter is adjourned for 19.06.2024.**

In the Meanwhile, both the Counsels are at liberty to file written submission not more than 5 pages.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)